

SUPREME COURT OF INDIA

Re: Appointment of Mr. Justice Vikram Nath as Chief Justice in Gujarat High Court.

Office of the Chief Justice of the Gujarat High Court has been lying vacant for quite a long time. Therefore, appointment to that office is required to be made.

This Collegium vide Minutes dated 8th April, 2019 had recommended that Mr. Justice Vikram Nath, senior-most Judge from Allahabad High Court be appointed as Chief Justice of the Andhra Pradesh High Court. The said recommendation sent to the Government has been referred back for reconsideration for the reasons indicated in the file.

On reconsideration, after taking into consideration all relevant factors, the Collegium resolves to recommend that, in supersession of the earlier recommendation, Mr. Justice Vikram Nath be appointed as Chief Justice of Gujarat High Court.

(Ranjan Gogoi), C.J.I.

(S.A. Bobde), J.

(N.V. Ramana), J.

New Delhi,
August 22, 2019.

